Illegal intrusions along Indo-Bangladesh border

1794. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of illegal intrusions along Indo-Bangladesh border have been detected, detained and deported by BSF in past four years, State-wise and yearwise;

Unstarred Questions

- (b) if so, the details thereof; and
- (c) whether Government has plans to resume soon two failed Indo-Bangladesh dialogues 1992 and 1995 on repatriating Chakmas from North East States, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) The State-wise details of apprehension of intruders along Indo-Bangladesh Border and their deportation during the last 4 years and current year upto 31st October, 2019 by BSF are as under:-

State	Intruders Apprehended on Indo-Bangladesh Border, Handed over to Police and Deported/Sent back by Border Security Force (BSF)				
	2015	2016	2017	2018	2019 (upto
	-				31st October)
West Bengal	3296	1875	992	900	975
Assam	08	07	11	11	6
Meghalaya	57	63	47	39	43
Mizoram	0	0	03	3	7
Tripura	65	130	122	165	123
TOTAL	3426	2075	1175	1118	1154

(c) Presently, there are no such plans to initiate dialogue in this regard.

NRC exercise on religious lines

1795. SHRI AHAMED HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:

- whether it is a fact that Government has decided to conduct National Register of Citizens (NRC) exercise across the country on religious lines;
- (b) if so, the details of amount allocated and expenditure incurred for planning NRC across the country in the last three years;
- (c) whether Government has identified sites for detention centres across the country for the exercise; and